

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, SPECIAL BENCH (COURT – II)

Item No. 242
(IB)-967(ND)2020
IA/5330/2020

IN THE MATTER OF:

Ms/s. ICICI Limited ... **Applicant/Petitioner**
Versus
Ferrous Township Private Limited. ... **Respondent**

Under Section: 7 of IBC Code, 2016

Order delivered on 14.12.2020

CORAM:

SHRI. B. S. V. PRAKASH,
HON'BLE ACTG. PRESIDENT

SHRI. L.N. GUPTA,
HON'BLE MEMBER (TECHNICAL)

PRESENT: Mr. Sanjeev Kumar, Mr. Abhishek Kisku and Mr. Abhishek Goyal
for ICICI Bank/ FC, Namitha Mathews Advocate for Respondent

ORDER

On the withdrawal application filed by the Petitioner to withdraw the main
Petition, (IB)-967(ND)/2020 is hereby **dismissed as withdrawn** by **allowing** IA-
5330/2020.

All other applications if any pending in (IB)-967(ND)/2020 stands **closed**.


(B. S. V. PRAKASH KUMAR)
ACTG. PRESIDENT


(L.N. GUPTA)
MEMBER (TECHNICAL)